

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3343

ANSWERED ON:17.03.2015

FRAMING EX MILITANT

Anwar Shri Tariq;Reddy Shri Ch. Malla;Senguttuvan Shri Balasubramaniam

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Investigation Agency has filed a chargesheet against some officers of the Delhi Police's Special Cell for allegedly framing ex-Hizbul Mujahideen militant as terrorist;
- (b) if so, the details thereof and the action taken against these officers for framing innocent people in the name of fighting against terrorism;
- (c) the steps being taken to prevent such cases in future;
- (d) the number of militants who came back to India under the rehabilitation policy for former militants during each of the last three years and the current year; and
- (e) the number of militants/insurgents who surrendered and have been rehabilitated, till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): No, Madam.

(b) & (c): The National Investigation Agency has submitted an Investigation Report to the Government in the case RC-03/13/NIA/DLI regarding alleged acts of omission and commission in arresting an alleged terror accused by the Delhi Police who has been exonerated by the NIA during their investigation. The Report is under consideration for further appropriate action.

(d): As per the information made available by the Government of Jammu & Kashmir (J&K), no individual has so far returned from any of the identified routes prescribed in the Policy and Procedure for return of identified youth from across the border to their homeland (J&K) notified by the State Government in November 2010. However, 260 individuals have returned from Pakistan Occupied Kashmir

(POK)/Pakistan during the period January 2012 to January 2015 via Nepal, which is not an approved and recognized route.

(e): The Government of Jammu & Kashmir has informed that 139 individuals who have surrendered with arms/ammunition under the Surrender Policy of the State Government have been given monetary incentives in accordance with the Scheme.